

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 104(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017


NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .
V/s.
M/s. Crocus Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

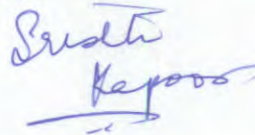
1. Sh. Vinodan Grandu Sr. Adv. Petitioner,]
2. Sh. Sarwan Reza Adv. / /]
3. Sh. Mohd. Wasim Akram Adv. / /]


So

1. Mr. U K Chaudhary, Sr. Adv
2. Mr. Gopal Sain, Sr Adv
3. Ms. Ranjana Roy Gaurai, Adv
4. Ms. Vandha Sen, Adv
5. Ms. Brishati Kapoor, Adv

}

For Respondents


Brishati
Kapoor

ORDER

For order see C.P. No. 27(ND)/2015.